GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:7358

ANSWERED ON:21.05.2012

TRADE IN AGRICULTURAL PRODUCTS

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Bhoi Shri Sanjay;Gaikwad Shri Eknath Mahadeo;Paranjpe Shri Anand Prakash

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government is scrutinising India's export of agricultural commodities on suspicion that the quantity of overseas shipment is being inflated by racketeers to corner export incentives and repatriate untaxed wealth stashed abroad;
- (b) if so, the details thereof;
- (c) whether preliminary report by Central Economic Intelligence Bureau has been completed and submitted to the Government;
- (d) if so, the details thereof; and
- (e) the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

- (a)& (b): Various investigating agencies of Government of India monitor exports including that of agricultural commodities to check and prevent the possibilities of over-invoicing.Penal action under Foreign Trade (Development & Regulation) Act, 1992 is taken on any such instance reported to DGFT.
- (c): No such report is being prepared by Central Economic Intelligence Bureau.
- (d) & (e): Does not arise.